

**Setting up of a Museum to Display rare Gems and Jewellery**

8526. SHRI YADVENDRA DUTT: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the news item appearing in 'Sunday Standard' of 2nd April, 1978 stating that the Finance Ministry is proposing to set up a Museum to display rare gems and jewellery;

(b) if so, the brief outline of the scheme; and

(c) on what date it is proposed to be started and what would be the source of the gems and jewellery from which the Museum will acquire?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes Sir.

(b) Gems and jewels of historical value will be collected from all parts of the country and displayed in a Museum in Delhi. Heir-loom and antique jewellery are expected to form the major part of this collection. The display will convey an idea of the history and culture of different parts of our country and high-light the craftsmanship in the cutting of gems and making of jewellery. The general public will be provided access to a national heritage and scholars, a rich source for research. In the process, craftsmanship as well as tourism will be encouraged. Possibly the scope for smuggling priceless gems and jewels out of the country, will be reduced.

(c) The main source of exhibits will be private collections including those of erstwhile princely houses, other Museums in the country, archaeological findings and treasure troves. Exhibits will be obtained on donation or loan. It is not possible to specify the exact date on which the Museum will be inaugurated.

**Policy of Promotion of Auditor/ Selection Grade Auditors in Offices of G.A.G.**

8527. SHRI BALAK RAM: Will the Minister of FINANCE be pleased to state:

(a) the policy regarding promotion to the cadre of Auditor/Selection Grade Auditors prevailing in the offices of Comptroller and Auditor General of India;

(b) whether the policy prevailing in the said audit office is clearly contrary to the principle of promotion on seniority-cum-fitness basis as is in vogue in other Departments of Government of India; and

(c) if so, the reasons for the same and steps being taken to introduce the principle of promotion on seniority-cum-fitness basis as prevailing in other offices of Government of India?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) (i) Promotion to the cadre of Auditors.— 25 per cent posts in the cadre of Auditors are filled by promotion of Clerks (20 per cent by those who have rendered five years service in the Clerks' grade and 5 per cent by those who pass the "Limited Departmental Competitive Examination" after they have rendered three years service in the Clerks' grade). The remaining 75 per cent posts in the Auditors' cadre are filled by direct recruitment.

For promotion against the 20 per cent quota, the clerks who have shown capacity of a much higher order than what is adequate for Clerks, are considered according to seniority.

(ii) Promotion of Auditors to Selection Grade.—Auditors are eligible for promotion to the selection grade after they have rendered a minimum of 10 years service in the grade. The promotion is made on the basis of seniority-cum-fitness.

(b) No, Sir.

(c) Does not arise.